

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2084  
ANSWERED ON:10.03.2016  
NH in Chhattisgarh  
Sahu Shri Lakhan Lal

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the number of national highways in Chhattisgarh State sanctioned between the year 2010 to 2015;
- (b) the budgetary allocation approved and the funds spent in regard to the said national highways, during the year 2011-2015; and
- (c) the time by which the construction work approved is likely to be completed?

**Answer**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Eight numbers of new National Highways as NH-343, NH-163A, NH-149B, NH-130A, NH-130B, NH-130C, NH-130D & NH-930 covering a total length of 843.20 km have been declared between the year 2010 to 2015.

(b)& (c) Budgetary allocation are made to the concerned State for all National Highways works instead of individual National Highway. Keeping in view the condition of roads, seven works at the cost of Rs.59.53 Crores have been sanctioned on NH-343, NH-130A, NH-130C & NH-930 during the year 2011-2015. All works have been awarded. No expenditure have been incurred on these works upto 31.03.2015. However, an expenditure amounting to Rs.21.67 Crores have been incurred during 2015-16 (so far). These works are scheduled to be completed by May, 2016.

\*\*\*\*\*